

Intertim Resolution Professional: A. Pitchai IBBI Registration No. IBBI/IPA-001/IP-P-02537/2021-2022/14040

Name of the corporate debtor: Orient Fresh Foods LLP Date of commencement of CIRP: 2017/02/24

List of operational creditors (% of known)

Sl No	Name of authorised representative, if any	Name of work man	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% voting share in CoC, if	Amount of contingent claim	Amount of any mutual	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
				0	0				0	0	0	0	
Total				0	0				0	0	0	0	

(Handwritten signature)



A. Pitchai
 Intertim Resolution Professional
 In the matter of Orient Fresh Foods LLP
 IBBI Registration No.: IBBI/IPA-001/IP-P-02537/2021-2022/14040
 IBBI Registered Address: Door No.891-F, PLOT No.AZB/1
 , 15th Street, Rahmath Nagar, Bahadur Child Jesus Church,
 Trenchvel, Tamil Nadu - 627011.
 IBBI Registered Email ID: pitchai.a.1856@gmail.com
 Authorization For Assignment valid up to: June 30, 2025

Process Specific Address: A. Pitchai c/o Ancora
 Resolution Private Limited, 1412, 14th Floor, Real Tech Park,
 Sector 30 A, Vashi, New Mumbai - 400 703
 Process Specific Email ID: cpa@ancora.com